

DIVISION BENCH  
COURT - I

O-219

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/37(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>DARJEELING CEREAL SUPPLY &amp; ORS VS TODI TEA CO LTD</b>
UNDER SECTION	<b>SEC 433(E)/433(F) OF CA 1956</b>

**Appearance VC and Physical (Hybrid) Mode**

Mr. Madhu Sudan Sarkar, Adv. ] For the Operational Creditor

Mr. Aniket Chaudhury, Adv. ] For the Respondent

**ORDER**

1. Ld. Counsel for the parties present.
2. At request of Ld. Counsel for the applicant, final opportunity of two weeks' time is granted for making this petition IBC compliant and a hard copy of it be served upon the Respondent.
3. Respondent will file its reply-affidavit within two weeks.
4. Post this matter thereafter for arguments on **12.06.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**